

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 05.04.2019

NOTICE

Take notice that the matters adjourned vide notice dated 03.04.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Competition Appeal(AT) No. 27 of 2018	Asmi Metal Products Pvt. Ltd. Vs. SKF India Ltd.	04.04.2019	01.05.2019
2.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	04.04.2019	02.05.2019
3.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	04.04.2019	02.05.2019
4.	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors.	04.04.2019	02.05.2019
5.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors.	04.04.2019	02.05.2019

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By Order

-sd/-

Registrar